## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 118 OF 2016 AND APPEAL NO. 151 OF 2016

Dated: 2<sup>nd</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

**APPEAL NO. 118 OF 2016** 

Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ...Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

**APPEAL NO. 151 OF 2016** 

National Solar Energy Federation of India ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ...Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>23.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk